## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.505/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company	SREI Infrastructure Finance Limited -Versus-Right Tower Pvt.Ltd.
Under Section	7 IBC
	nation of Authorized Appearing on behalf of Signature with date
2. D.N. SHAR	MANI, Br. CS Creditor 2/2/2018  Raxai 7 Coxposale Principal
1. SABYASACHI 2. RAJARSHI 3. KULDIP 4. RITU PARNA	DUTT + ALV [nlave

P.T.O.

## ORDER

Ld. Counsel on behalf of the financial creditor and the corporate debtor as well as Ld. Counsel for the Intervener is present.

List it on 22/02/2018.

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(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)